

[Shri C. P. N. Singh]

(1) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1980-81, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-4035/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) (i) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1979-80 and (ii) showing reasons for delay in laying the Annual Report. [Placed in Library. See No. LT-4036/82].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) (i) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1979-80 and (ii) showing reasons for delay in laying the Annual Report. [Placed in Library. See No. LT-4037/82].

THIRTY-FIRST REPORT OF U.P.S.C. NOTIFICATION UNDER CENTRAL INDUSTRIAL SECURITY FORCE ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions)

under article 323(1) of the Constitution:—

(i) Thirty-first Report of the Union Public Service Commission for the period from 1st April, 1980 to 31st March, 1981.

(ii) Memorandum explaining the reasons for non-acceptance of the advice of the Union Public Service Commission in cases referred to in the above Report.

[Placed in Library. See No. LT-4038/82].

(2) (i) A copy of the Central Industrial Security Force (Second Amendment) Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 331 in Gazette of India dated the 3rd April, 1982, under sub-section (3) of section 22 of the Central Industrial Security Force, Act, 1968.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at above.

[Placed in Library. See No. LT-4039/82].

STATEMENT *Re*: REVIEW ON ELECTRONICS TRADE AND TECHNOLOGY DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1980-81

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions under sub-section (1) of section 19A of the Companies Act, 1956:—

(1) Statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1980-81.

(2) Annual Report of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4040/82]

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

REPORT OF STUDY TOUR OF STUDY
GROUP II

SHRI R. R. BHOLE (Bombay South Central): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Study Tour of Study Group II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Dibrugarh, Kohima, Imphal, Gauhati and Shillong during January, 1982.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-THIRD REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Forty-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

NINETY-SECOND REPORT

SHRI SATISH AGARWAL (Jaipur): I beg to present the Ninety-second Report (Hindi and English versions) of the Public Accounts Committee on Action Taken by Government on the recommendations contained in the Fortieth Report of the Committee relating to Purchases and Stores.

ESTIMATES COMMITTEE

THIRTY-FOURTH AND TWENTY-EIGHTH
REPORTS AND MINUTES

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee:—

(i) Thirty-fourth Report on the Ministry of Shipping and Transport—Port Blair.

(ii) Twenty-eighth Report on Action Taken by Government on the recommendations contained in the Ninth Report of the Committee on Ministry of Finance—Income-tax Department.

(iii) Minutes relating to the Thirty-fourth Report on Ministry of Shipping and Transport—Port Blair.

(iv) Minutes relating to the Twentieth Report on Ministry of Finance—Direct Taxes (Wealth Tax, Gift Tax and Estate Duty)—Part II.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SECOND, FORTY-FOURTH AND FORTY-FIFTH REPORT AND MINUTES

SHRI RAVINDRA VARMA (Bombay North): I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:—

(i) Forty-second Report on Indian Airlines.

(ii) Forty-fourth Report on Bharat Heavy Electricals Limited.

(iii) Forty-fifth Report on Action Taken by Government on the recommendations contained in the Twenty-fourth Report of the Committee on Industrial Bank of India (Ministry of Finance—Department of Economic Affairs).

(iv) Minutes relating to the Forty-second Report on Indian Airlines.

(v) Minutes relating to the Forty-fourth Report on Bharat Heavy Electricals Limited.